

High Court of Karnataka,
Bengaluru,
Dated:21st April 2022

NOTIFICATION NO. HCKB – 79 / 2022

In modification of earlier Notification No. HCKB – 69/2022 dated 06th April 2022, the sittings of the Hon'ble Judges in the Court Halls of Kalaburagi Bench from Monday 23rd May 2022 are arranged as mentioned below:

Sl. No.	Name of the Hon'ble Judge	Court Hall No.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice Sreenivas Harish Kumar	2
3	Hon'ble Mr. Justice S.Vishwajith Shetty	3
4	Hon'ble Mrs. Justice M.G.Uma	4
5	Hon'ble Mr. Justice Rajendra Badamikar	5
6	Hon'ble Mr. Justice S.Rachaiiah	6

By Order of Hon'ble The Chief Justice

**Sd/-
(K.S.Bharath Kumar)
Registrar (Judicial)**

Date: 21.04.2022

HIGH COURT OF KARNATAKA KALABURAGI BENCH

**ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM MONDAY THE 23RD MAY 2022**

Priority will be given to old cases

PART A

SL. NO.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr. Justice Sreenivas Harish Kumar & Hon'ble Mr. Justice S.Rachaiiah</p> <p>All Division Bench matters</p> <p>Writ Petitions challenging the vires of Act, Rules and Statutory Regulations</p> <p>- Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice S.Vishwajith Shetty</p> <p>All Category of Writ matters</p> <p>- Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>
3	<p>Hon'ble Mrs. Justice M.G.Uma</p> <p>All Category of Single Judge's Criminal matters</p> <p>- Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p align="center">Physical hearing / Video Conferencing (optional)</p>

4	<p>Hon'ble Mr. Justice Rajendra Badamikar</p> <p>All Category of Civil matters - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
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PART B

**HIGH COURT OF KARNATAKA
KALABURAGI BENCH**

**SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	<p>Hon'ble Mr. Justice Sreenivas Harish Kumar</p> <p>Criminal Revision Petitions</p>
2	<p>Hon'ble Mr. Justice S.Rachaiah</p> <p>Criminal Appeals</p>

NOTES:

- 1. Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.**

2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:

- a) **All Criminal Petitions U/s 438, 439 and 482 of Cr.P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
- b) **All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
- c) **All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.

By Order of Hon'ble The Chief Justice

Sd/-

**(K.S.Bharath Kumar)
Registrar (Judicial)**

Date: 21.04.2022

ADVANCE LIST
HIGH COURT OF KARNATAKA, KALABURAGI BENCH
CRIMINAL APPEAL (DB) CONVICTION
(CUSTODY MATTERS) - FOR FINAL HEARING

Sl. No.	Case No.	Date of Arrest in Lower Court	Adv. for Appellant Sri./Smt.	Adv. for Respondent Sri./Smt.
1.	200129/2016 (Dictating Judgment)	02/09/2013	Ganesh Naik	Addl.SPP
2.	200134/2017	13/01/2014	M.A. Jagaridar	Addl. SPP
3.	200173/2017 & Connt. matter	17/01/2014	Sanjay A. Kulkarni	Addl.SPP
4.	200136/2016	18/01/2014	Nandkishore Boob	Addl.SPP
5.	200147/2016	29/03/2014	Chaitanaya Kumar C.M	Addl.SPP
6.	200018/2017	02/10/2014	Biradar Veerangouda	Addl.SPP
7.	200078/2016	05/10/2014	Biradar Veeranagouda	Addl.SPP
8.	200033/2019	07/10/2014	Nandkishore Boob	Addl.SPP
9.	200056/2016	09/10/2014	Shivanand V. Patanashetti	Addl.SPP
10.	200174/2017	14/11/2014	Sanjay A. Kulkarni	Addl.SPP
11.	200053/2020	24/01/2015	B.C. Jaka	Addl.SPP
12.	200020/2018	13/03/2015	S.S. Aspalli	Addl.SPP
13.	200045/2018	20/05/2015	N. Krishnacharaya	Addl.SPP
14.	200088/2018	19/06/2015	R.S. Lagali	Addl.SPP
15.	200163/2017	06/07/2015	Ishwaraj S. Chowdapur	Addl.SPP
16.	200029/2017	08/07/2015	R.S. Lagali	Addl.SPP
17.	200025/2017 & Conn. matter	09/07/2015	R.S. Lagali	Addl.SPP
18.	200160/2017	10/08/2015	Biradar Veerangaouda	Addl.SPP
19.	200007/2020	13/10/2015	Rajesh Doddamani	Addl.SPP
20.	200075/2019	25/10/2015	Ashok B. Mulage	Addl.SPP
21.	200127/2018	31/10/2015	B.C. Jaka	Addl.SPP
22.	200071/2020	25/12/2015	B.C. Jaka	Addl.SPP
23.	200086/2019	13/01/2016	Biradar Veeranagouda	Addl.SPP
24.	200154/2017	21/01/2016	Nandkishore Boob	Addl.SPP

25.	200127/2019	30/01/2016	B.C. Jaka	Addl. SPP
26.	200044/2018	01/02/2016	Shivashankar H. Mannur	Addl.SPP
27.	200102/2018	26/03/2016	B.C. Jaka	Addl.SPP
28.	200089/2018	07/04/2016	Mahantesh H. Desai	Addl.SPP
29.	200134/2018	09/04/2016	R. Kotwal	Addl.SPP
30.	200096/2017	05/05/2016	Ganesh Naik	Addl.SPP
31.	200109/2019 & conn. matter	04/07/2016	Chaitanaya Kumar CM	Addl.SPP
32.	200133/2017 & Conn. matter	08/07/2016	Shivanand V. Pattanshetti	Addl.SPP
33.	200104/2017	23/08/2016	S.H.Mannur	Addl.SPP
34.	200150/2019	23/08/2016	Korwar Rajkumar	Addl.SPP
35.	200091/2019	23/08/2016	B.V.Pinto & Patil Shantabai Subash	Addl.SPP
36.	200083/2018	11/10/2016	Rajesh Doddamani	Addl.SPP
37.	200004/2019	19/10/2016	R.S. Lagali	Addl.SPP
38.	200185/2016	20/11/2016	Sachin M. Mahajan	Addl.SPP
39.	200016/2020	27/12/2016	R.S. Lagali	Addl.SPP
40.	200152/2018	03/01/2017	Ustad Sadat Hussain	Addl.SPP
41.	200144/2018	04/01/2017	Ishwar raj Chowdapur	Addl.SPP
42.	200006/2021	30/01/2017	Nandkishore Boob	Addl.SPP
43.	200022/2018	18/04/2017	Ishwar raj Chowdapur	Addl.SPP
44.	200128/2019	18/04/2017	Shivakumar H. Manur	Addl.SPP
45.	200050/2019	02/06/2017	Baburao Mangane & Ashok B. Mulage	Addl.SPP
46.	200080/2019	13/07/2017	Isvar raj Chowdapur	Addl.SPP
47.	200125/2018	14/07/2017	Shivashankar H. Mannur	Addl.SPP
48.	200135/2018	25/11/2017	B.S. Nasi	Addl.SPP
49.	200124/2020	21/12/2017	B.S. Nasi	Addl.SPP
50.	200054/2020	31/12/2017	B.S.Nasi	Addl.SPP
51.	200058/2020	08/01/2018	Nandkishore Boob	Addl.SPP
52.	200042/2019	25/09/2018	B.C. Jaka	Addl.SPP
53.	200005/2019	17/10/2018	Hema L.K.	Addl.SPP

54.	200078/2019	07/11/2018	Suresh C. Tengli	Addl.SPP
55.	200020/2019	11/12/2018	Vishal Pratap Singh	Addl.SPP
56.	200093/2019	08/01/2019	Nandkishore Boob	Addl.SPP
57.	200044/2019	08/01/2019	Ustad Satad Hussain	Addl.SPP
58.	200018/2020	08/01/2019	S.H. Mannur	Addl.SPP
59.	200111/2020	31/01/2019	Ustad Sadat Hussain	Addl.SPP
60.	200072/2019	14/02/2019	B.S. Nasi	Addl.SPP
61.	200071/2019	16/03/2019	Sanjay A. Kulkarni	Addl. SPP
62.	200076/2020	16/05/2019	Biradar Veeranagouda	Addl.SPP
63.	200101/2019	04/07/2019	Mahantesh Patil	Addl.SPP
64.	200134/2019	17/10/2019	Baburao Mangane & Ashok B. Mulage	Addl.SPP
65.	200014/2020	20/11/2019	S.B. Sangalogi	Addl.SPP
66.	200084/2020	06/02/2020	B.C. Jaka	Addl.SPP
67.	200050/2020	10/02/2020	R.S. Lagali	Addl.SPP
68.	200123/2020	09/03/2020	Raja Venkatappa Naik	Addl.SPP
69.	200069/2020 C/W Crl.R.C.200001/2020	13/03/2020	Rajesh G. Doddamani	Addl. SPP
70.	200090/2020	07/07/2020	J.K. Bukka	Addl.SPP
71.	200021/2021	20/11/2020	Ishwaraj Chowdapur	Addl. SPP

ADVANCE LIST
HIGH COURT OF KARNATAKA, KALABURAGI BENCH
CRIMINAL APPEALS DIVISION BENCH (AQUITTAL)
FOR FINAL HEARING

Sl.No.	Case No.	Sub Type	Adv. for Appellant	Adv. for Respondent
01.	3585/2012	A	Addl. SPP	Arunkumar Amar gundappa
02.	3503/2013	A	Addl. SPP	Respondens served
03.	3522/2013	A	Addl. SPP	R-1 to R-4 Served
04.	3523/2013	A	Addl. SPP	B.K. Hiremath
05.	3541/2013	A	Addl. SPP	Syed Habeeb
06.	3560/2013	A	Ratna N. Shivayogi Math	K.D. Bhatnoor
07.	3568/2013	A	Addl. SPP	Avinash Uplaonkar
08.	3574/2013	A	Subhash Mallapur	Baburao Mangane
09.	3634/2013	A	Addl. SPP	M.M. Allur
08.	200016/2014	A	Baburao Mangane	Nandkishor Boob
09.	200053/2014	A	K.M. Ghate	Addl. SPP
10.	200058/2014	A	Addl. SPP	Suresh C. Tengli
11.	200060/2014	A	Addl. SPP	Chaitanykumar C.M.
12.	200074/2014	A	Addl. SPP	J. Augustin
13.	200077/2014	A	Shivanand V. Pattanshetty	Avinash Uplaonkar
14.	200078/2014	A	Addl. SPP	M.M. Allur
15.	200087/2014	A	Addl. SPP	Respondent Served
16.	200093/2014	A	Addl. SPP	Avinash Uplaonkar
17.	200100/2014	A	Addl. SPP	Nandkishor Boob
18.	200110/2014	A	Addl. SPP	Shranabasappa K. Babshetty
19.	200111/2014	A	Addl. SPP	Respondent Served
20.	200125/2014	A	Addl. SPP	Anilkumar Navadagi
21.	200005/2015	A	Addl. SPP	Ustad Sadat Hussin
22.	200006/2015	A	Addl. SPP	Santosh Patil
23.	200025/2015	A	Addl. SPP	Avinash Uplaonkar
24.	200029/2015	A	Addl. SPP	Respondent Served
25.	200034/2015	A	Addl. SPP	Ustad Sadat Hussin
26.	200045/2015	A	Addl. SPP	Respondent Served
27.	200047/2015	A	Addl. SPP	Avinash Uplaonkar
28.	200054/2015	A	Addl. SPP	Ravi patil
29.	200061/2015	A	Addl. SPP	Nandkishor Boob
30.	200063/2015	A	Addl. SPP	Respondent Served

31.	200064/2015	A	Addl. SPP	Chaitanykumar C.M.
32.	200069/2015	A	Addl. SPP	Chaitanykumar C.M.
33.	200083/2015	A	Addl. SPP	Sanjay A. Patil
34.	200093/2015	A	Addl. SPP	Banni Subhashchandra
35.	200094/2015	A	Addl. SPP	Sanjay A. Patil
36.	200099/2015	A	Addl. SPP	Chaitanykumar C.M.
37.	200034/2016	A	Addl. SPP	Respondent Served
38.	200049/2016	A	Addl. SPP	Ashok B. Mulagi
39.	200053/2016	A	Addl. SPP	Ustad Sadat Hussin
40.	200054/2016	A	Addl. SPP	Ashok B. Mulagi
41.	200064/2016	A	J. Augustin	Addl. SPP
42.	200066/2016	A	K.M. Ghate	Addl. SPP
43.	200078/2016	A	Biradar Erangouda	Addl. SPP
44.	200080/2016	A	Addl. SPP	S.S. Kumman
45.	200084/2016	A	Addl. SPP	Respondent Served
46.	200105/2016	A	Addl. SPP	Respondent Served
47.	200106/2016	A	Addl. SPP	Nandkishor Boob
48.	200107/2016	A	Addl. SPP	Ashok B. Mulagi
49.	200114/2016	A	Addl. SPP	Hema L.K.
50.	200117/2016	A	Addl. SPP	Respondent Served
51.	200119/2016	A	Addl. SPP	Respondent Served
52.	200126/2016	A	Addl. SPP	Nandkishor Boob
53.	200127/2016	A	Addl. SPP	Nandkishor Boob
54.	200134/2016	A	Addl. SPP	Respondent Served
55.	200148/2016	A	Addl. SPP	Ramachandra K.
56.	200149/2016	A	Addl. SPP	Mahadev S.Patil
57.	200162/2016	A	Shivakumar Mali Patil	Addl. SPP
58.	200164/2016	A	Addl. SPP	J. Augustin
59.	200166/2016	A	Addl. SPP	Sanjay A. Patil
60.	200167/2016	A	Addl. SPP	Chaitanyakumar C.M.
61.	200171/2016	A	Shivakumar Mali Patil	Addl. SPP
62.	200179/2016	A	Addl. SPP	Ustad Sadat Hussin
63.	200024/2017	A	Addl. SPP	R.S.Lagali
64.	200036/2017	A	Addl. SPP	Shivanand V. Patanshetti
65.	200055/2017	A	Addl. SPP	Ishwaraj S. Chowdapur
66.	200057/2017	A	Addl. SPP	Shivanand Patil
67.	200058/2017	A	Addl. SPP	Shivanand V. Patanshetti
68.	200073/2017	A	B.K. Hiremath	Addl. SPP
69.	200080/2017	A	Addl. SPP	Banni Subhashchandra

70.	200086/2017	A	Addl. SPP	Sanjay Patil
71.	200102/2017	A	Addl. SPP	Respondent Served
72.	200109/2017	A	Addl. SPP	Ganesh Naik
73.	200118/2017	A	Addl. SPP	Mahantesh Desai
74.	200131/2017	A	Shivasharan Reddy	Addl. SPP
75.	200140/2017	A	Shivanand V. Patanshetti	Ishwaraj S. Chowdapur
76.	200149/2017	A	Addl. SPP	J. Augustin
77.	200152/2017	A	Addl. SPP	Respondent Served
78.	200171/2017	A	Sanganbasava B Patil	Addl. SPP
79.	200007/2018	A	Addl. SPP	Shivanand V. Patanshetti
80.	200008/2018	A	Addl. SPP	Respondent Served
81.	200009/2018	A	Addl. SPP	Nandkishor Boob
82.	200013/2018	A	Addl. SPP	Respondent Served
83.	200014/2018	A	Addl. SPP	B.B.Pinto
84.	200015/2018	A	Addl. SPP	Asadulla
85.	200017/2018	A	Amithkumar Deshpande	Addl. SPP
86.	200020/2018	A	S.S. Aspalli	Addl. SPP
87.	200022/2018	A	Shivanand Patil	Addl. SPP
88.	200025/2018	A	Shivanand Pattanashetti	Addl.SPP
89.	200026/2018	A	Basavaraj Kareddy	Respondent Served
90.	200029/2018	A	G G Chagashetti	Addl. SPP
91.	200032/2018	A	Hulleppa Heroor	Addl. SPP
92.	200034/2018	A	Addl. SPP	Sanjay A. Kulkarni
93.	200036/2018	A	AnilKumar Navadagi	Addl. SPP
94.	200041/2018	A	Shivanand V. Pattanashetti	Addl. SPP
95.	200042/2018	A	Ishwarraj Chowdapur	Addl.SPP
96.	200044/2018	A	Shivashankar H. Mannur	Addl.SPP
97.	200045/2018	A	Ramachandra K.	Addl. SPP
98.	200048/2018	A	Addl. SPP	Respondent Served
99.	200053/2018	A	Addl. SPP	Chaitanayakumar C.M.
100.	200054/2018	A	Addl.SPP	Respondent Served

ADVANCE LIST -RFA (DB)			
HIGH COURT OF KARNATAKA, KALABURAGI BENCH			
STATEMENT OF RFA FINAL HEARING (DB)			
SI.No.	CASE No & YEAR	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1	RFA-5018/2010	NADAGOUDA	MANVENDRA REDDY
2	RFA-6041/2012	B.D.HANGARKI	SHIVANAND PATIL
3	RFA-6043/2012	R.S.SIDDAPURAK	GURURAJ RAO KAKKERI
4	RFA-6017/2013	SHIVAKUMAR KALLOOR	R.V.NADAGOUDA
5	RFA-200006/2014	UMESH V MAMADAPUR	R1-GULAPPA SD
6	RFA-200012/2014	SANGANABASAVA B.PATIL	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
7	RFA-200018/2014	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	AJAYKUMAR A K FOR R1 TO R6
8	RFA-200036/2014	SANJAY M JOSHI (NOC)	VEERANAGOUDA
9	RFA-200048/2014	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	S K BABSHETTY & UMADEVI S B
10	RFA-200056/2014	HARSHAVARDHAN R MALIPATIL	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
11	RFA-200070/2014	BASAVARAJ KAREDDY	MAHANTESH PATIL
12	RFA-200074/2014	UMESH V MAMADAPUR	ADDL GOVT ADVOCATE
13	RFA-200013/2015	S G MATH	R1-HEMAVATHI PATIL SD
14	RFA-200014/2015	GURURAJ RAO KAKKERI	D.P.AMBEKAR
15	RFA-200019/2015	MANVENDRA REDDY	KRUPA SAGAR PATIL

16	RFA-200020/2015	PATIL SHRINIVAS BASAVANTRAO	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
17	RFA-200021/2015	AMEET KUMAR DESHPANDE	GURURAJ RAO KAKKERI,
18	RFA-200023/2015	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	SHRINIVAS B APTIL
19	RFA-200026/2015	KRUPA SAGAR PATIL	S R TEJAS (NOC)
20	RFA-200032/2015	B D HANGARKI & S B HANGARKI	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
21	RFA-200037/2015	R S SIDHAPURKER	GURURAJ RAO KAKKERI
22	RFA-200047/2015	AJAY KUMAR A K	UMESH V MAMADAPUR
23	RFA-200048/2015	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	ARCHANA P TIWARI FOR R1 TO R3
24	RFA-200070/2015	BIRADAR VEERANAGOUDA	AJAYKUMAR A K
25	RFA-200081/2015	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	SRINIVAS B.PATIL FOR R1
26	RFA-200084/2015	R S SIDHAPURKAR	SANJEEV KUMAR C PATIL FOR R1
27	RFA-200019/2016	G G CHAGASHETTI	RATNA N.SHIVAYOGIMATH AJAYKUMAR A.K.
28	RFA-200028/2016	SANJEEVKUMAR C PATIL &	R J BHUSARE FOR R2
29	RFA-200046/2016	HEMA L KULAKARNI &	R1-OMPRAKASH SD
30	RFA-200060/2016	SUBHASH MALLAPUR,	MANVENDRA REDDY,
31	RFA-200073/2016	NARENDRA M. REDDY	VEERANAGOUDA
32	RFA-200087/2016	SRINIVAS B. PATIL	KOUJALAGI C.L.
33	RFA-200088/2016	PATIL SHRINIVAS BASAVANTRAO	KRUPA SAGAR PATIL

34	RFA-200091/2016	ASHOK S KINAGI	VINAYAK APTE FOR R1
35	RFA-200003/2017	RATNA N SHIVAYOGIMATH	NARESH V KULKARNI
36	RFA-200004/2017	VINAYAK APTE	ASHOK R.KALYANSHETTY
37	RFA-200006/2017	B.D.HANGARKI	SHIVANAND PATIL
38	RFA-200009/2017	DEEPAK VISHNU BARAD	SHIVANAND PATIL FOR R1
39	RFA-200011/2017	HEMA L KULAKARNI	VIKRAM VIJAYAKUMAR
40	RFA-200021/2017	AJAYKUMAR A.K.	R J BHUSARE FOR R1
41	RFA-200023/2017	SHIVANAND PATIL	SACHIN M. MAHAJAN
42	RFA-200029/2017	BASAVARAJ KAREDDY	AJAYAKUMAR A.K.
43	RFA-200035/2017	JIDAGE KAILASH C	BASAVARAJ KAREDDY
44	RFA-200037/2017	B D HANGARKI, J B HANGARKI	VINAYAK APTE FOR FOR R1 TO R3
45	RFA-200041/2017	AJAYAKUMAR A.K.	KRUPA SAGAR PATIL
46	RFA-200042/2017	AJAYKUMAR A.K.	RESPONDENT SERVED
47	RFA-200043/2017	AJAYKUMAR A.K.	K.RAVINDRA
48	RFA-200045/2017	SHARANABASAPPA M PATIL	GOVT ADVOCATE FOR R1
49	RFA-200046/2017	G S BIRADAR & V G BIRADAR	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
50	RFA-200056/2017	G G CHAGASHETTI,	K D BHANTANUR FOR C/R1
51	RFA-200058/2017	VIKRAM VIJAYAKUMAR	GURURAJRAO KAKKERI FOR R1
52	RFA-200074/2017	AJAYKUMAR A.K.	DEEPAK V. BARAD

53	RFA-200080/2017	R.J.BHUSARE	KRUPA SAGAR PATIL
54	RFA-200084/2017	VIRANAGOUDA MALIPATIL	S.S.ASPALLI
55	RFA-200090/2017	AJYAKUMAR A.K.	HEMA L.K
56	RFA-200112/2017	V.M.BIRADAR	D.P.AMBEKAR
57	RFA-200114/2017	MANVENDRA REDDY	B.V.JALDE
58	RFA-200116/2017	M.R.C.RAVI	MANVENDRA REDDY
59	RFA-200119/2017	ASHOK PATIL	R.J.BHUSARE
60	RFA-200122/2017	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	SYED MASTAN
61	RFA-200130/2017	SHARANABASAPPA M.PATIL	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
62	RFA-200140/2017	I.R.BIRADAR	D.P.AMBEKAR
63	RFA-200145/2017	SIDDALING PATIL	KRUPASAGAR PATIL
64	RFA-200008/2017	R.S.SIDDAPURAK	MAHANTESH PATIL
65	RFA-200015/2018	BASAVARAJ KAREDDY	RATNA N. SHIVAYOGIMATH
66	RFA-200024/2018	AMARESH S. ROJA	H.R.MALIPATIL
67	RFA-200032/2018	K.M.GHATE	SHIVANAD PATIL
68	RFA-200040/2018	KRUPA SAGAR PATIL	SHIVKUMAR R. TENGLI
69	RFA-200044/2018	SACHIN M. MAHAJAN	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
70	RFA-200049/2018	ARUN CHOWDAKAR	P. VILASKUMAR (DESIGNATED AS A SENIOR ADVOCATE)

71	RFA-200058/2018	AJAYKUMAR A.K.	ANILKUMAR CHAVAN
72	RFA-200070/2018	SHIVAKUMAR KALLOOR	H.R.MALIPATIL
73	RFA-200071/2018	ARUN CHOWDAKAR	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
74	RFA-200077/2018	AJAYKUMAR A.K.	DEEPAK V. BARAD
75	RFA-200088/2018	I.R.BIRADAR	SHIVAKUMAR MALIPATIL
76	RFA-200106/2018	S.K.BABSHETTY	R..V.NADAGOUDA
77	RFA-200142/2018	VINAYAK APTE	SRINIVAS B.PATIL
78	RFA-200155/2018	SANJEEVKUMAR C PATIL	D.P.AMBEKAR
79	RFA-200019/2019	SANJEEVKUMAR C. PATIL	AMARESH S.ROJA
80	RFA-200097/2019	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	SHARANABASAPPA K.BABSHETTY
81	RFA-200175/2019	I.R.BIRADAR	SHIVANAND PATIL
82	RFA-200027/2020	D.P.AMBEKAR	GOVERNMENT ADVOCATE
83	RFA-200007/2021	SHIVANAND PATIL	VEERANAGOUDA MALIPATIL

ADVANCE LIST -RFA (SJ)			
HIGH COURT OF KARNATAKA, KALABURAGI BENCH			
STATEMENT OF RFA FINAL HEARING (SJ)			
Sl.No.	CASE No & YEAR	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1	RFA-1166/2007	V.K. NAYAK	AMIT KUMAR DESHPANDE ADV. FOR R-1 (DESIGNATED AS SENIOR COUNSEL) SRI. P.S.MALIPATIL ADVOCATE OF R-2
2	RFA-6047/2012	VIKRAM VIJAYKUMAR (NOC)	GANESH NAIK AND AMARESHWAR S. RAWOOR, DB HANGARKI AND S.B. HANGARKI B.D. HANGARKI, S.B. HANGARKI, K.B. HANGARKI AND A. VIJAYKUMAR
3	RFA-6048/2012	B.D.HANGARKI	VIKRAM VIJAYKUMAR
4	RFA-6022/2013	VENKATEH C. MALLABADI	SHIVAKUMAR KALLOOR
5	RFA-6067/2013	SHOBHA S.	D.P. AMBEKAR, ADV. FOR R-1 AND R-2, NITESH PADIYA FOR R-3
6	RFA-200005/2014	RAVI G. MADABHAVI	D.P. AMBEKAR
7	RFA-200011/2014	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR COUNSEL)	ASHOK R. KALYANSHETTY
8	RFA-200019/2014	KRUPASAGAR PATIL	RAVI B. PATIL
9	RFA-200044/2014	PRAVEEN KUMAR RAIKOTE	S.S. SAJJANSHETTY
10	RFA-200055/2014	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR COUNSEL)	V.S. PATIL AND VIKRAM VIJAYKUMAR
11	RFA-200077/2014	HULEPPA HEROOR	JS.BIRADAR
12	RFA-200018/2015	SHARANABASAPPA K. BABSHETTY	G.G. CHAGSHETTY AND SMT. CHANDRAKALA
13	RFA-200035/2015	R.S. SIDDAPURKAR	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR COUNSEL)
14	RFA-200043/2015	GANESH NAIK	
15	RFA-200054/2015	CHAITANYA KUMAR C.M.	SHIVANAND PATIL

16	RFA-200068/2015	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR COUNSEL)	VIKRAM VIJAYKUMAR AND MAYA T.R.
17	RFA-200021/2016	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR COUNSEL)	B.D. HANGARKI
18	RFA-200031/2016	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR COUNSEL)	GURURAJ RAO KAKKERI AND RAMACHANDRA K
19	RFA-200051/2016	D.P AMBEKAR	KRUPA SAGAR PATIL
20	RFA-200070/2016	BABURO MANGANI	CHAITANYAKUMAR
21	RFA-200036/2017 C/W 200032/2020	RAVI B. PATIL	SUBHASH MALLAPUR AND H. RAMANGOUDA
22	RFA-200038/2017	CHAITANYA KUMAR C.M.	SHRANABASAPPA K. BABSHETTY
23	RFA-2000050/2017	K.M. GHATE AND NAMDEV B.S.	B.D. HANGARKI
24	RFA-200053/2017	ARUNKUMAR AMARGUNDAPP	S.S.I QUADRI AND A.M.NAGARAL
25	RFA-200061/2017	SHRAVAN KUMAR	R.S. SIDDAPURKAR
26	RFA-200077/2017	A. VIJAYKUMAR	DEEPAK V. BARAD
27	RFA-200105/2017	VINYAK APTE	B.V. JALADE
28	RFA-200109/2017 C/W 200069/2017	S.S. MAMADAPUR	R.S. SIDDAPURKAR
29	RFA-200121/2017	H.R.MALIPATIL	A. VIJAYKUMAR
30	RFA-200128/2017	A. VIJAYKUMAR	G.G. CHAGSHETTY
31	RFA-200134/2017	B. BHIMASHANKAR	A. VIJAYKUMAR
32	RFA-200135/2017	RAVINDRA REDDY	SHIVAKUMAR KALLOOR

33	RFA-200136/2017	SHIVANAND PATIL	AMIT KUMAR DESHPANDE ADV. FOR R-1 (DESIGNATED AS SENIOR COUNSEL) SRI. P.S.MALIPATIL ADVOCATE OF R-2
34	RFA-200019/2018	K.M. GHATE	SHESHADRI JAYASHANKAR AND BABURAO MANGANE
35	RFA-200030/2018	BASAVARAJ KAREDDY	KRUPA SAGAR PATIL
36	RFA-200037/2018	COURT NOTICE SERVED	BASAVARAJ KAREDDY
37	RFA-200039/2018	RAVI B. PATIL	A.M. NAGRAL AND AMRISH S. ROJA
38	RFA-200083/2018	B.D.HANGARKI	BIRADAR VEERANGOUDA
39	RFA-200125/2018	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR COUNSEL)	CHAITANYAKUMAR
40	RFA-200188/2018	V.K. NAYAK	SACHIN M. MAHAJAN
41	RFA-200162/2018	G.G. CHAGSHETTY	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR COUNSEL)
42	RFA-200009/2019	A.M. BIRADAR	G.G. CHAGSHETTI, VEERANI NANDI AND L.T. PUJARI
43	RFA-200171/2019	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR COUNSEL)	
44	RFA-200181/2019	SANGANABASAV B. PATIL	D.P AMBEKAR
45	RFA-200058/2020	AMEET KUMAR DESHPANDE (DESIGNATED AS SENIOR COUNSEL)	SACHIN M. MAHAJAN

ADVANCE LIST - RSA			
HIGH COURT OF KARNATAKA, KALABURAGI BENCH			
STATEMENT OF RSA FINAL HEARING			
SI.No.	CASE No. & YEAR	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1	RSA - 459/2006	P.S.MALIPATIL	SHIVANAND PATIL
2	RSA-1549/2006	V.K.NAYAK	SHIVAKUMAR KALLOOR
3	RSA-1711/2006 C/W RSA-1702/2006	D.P.AMBEKAR	B.D.HANGARKI
4	RSA-2448/2006 C/W RSA-2449/2006	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	R.S.SIDDAPURKAR
5	RSA -2705/2006 C/W RSA.CROB- 200006/2016	SHIVAKUMAR KALLOOR	HARSHAVARDHAN R MALIPATIL
6	RSA-22/2007	A.S.RAWOOR	GOURISH S.KASHAMPUR
7	RSA-565/2007C/W RSA-200006/2017	SHIVANAND PATIL	D.P.AMBEKAR
8	RSA-607/2007	AMARESH S. ROJA	RATNA N. SHIVAYOGIMATH
9	RSA-1013/2007	HELIYAPPA HERUR	PRASHANT S.KUMMAN
10	RSA-1071/2007	RATNA N.SHIVAYOGIMATH	S.M.CHANDRASHEKAR
11	RSA-1236/2007	CHAITANYAKUMAR C.M	RAVEENDRA REDDY
12	RSA-1420/2007 C/W RSA CROB-10/2007	ASHOK KALYANSHETTI	SACHIN M. MAHAJAN
13	RSA-1978/2007	D.P.AMBEKAR	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
14	RSA-2348/2007	V.H.NAYAK	CHAITANYAKUMAR C.M.
15	RSA-2919/2007	A.P.JAHAGIRADAR	SHIVANAND PATIL
16	RSA-2731/2007	G.S.BIRADAR	GOVT. ADVOCATE
17	RSA-2573/2007	CHAITANYAKUMAR C.M	D.P.AMBEKAR
18	RSA-2042/2007	GANESH S.KALBURGI	RAVINDRA I.

19	RSA-2210/2007	ASHOK R.KALYANSHETTY	G.G.CHAGASHETTY
20	RSA-2901/2007	AJAYKUMAR A.K.	AMARESH S.ROJA
21	RSA-3083/2007	BASAVARAJ KAREDDY	S.M.CHANDRASHEKAR
22	RSA-3214/2007 C/W 3215/2007	ASHOK PATIL	SUBHASH MALLAPUR
23	RSA-25/2008	B.C.JAKA	ASHOK PATIL
24	RSA-320/2008 C/W RSA-321/2008	AJAYKUMAR A.K.	MANVENDRA REDDY,
25	RSA-409/2008	MANVENDRA REDDY	RAVI B. PATIL
26	RSA-467/2008	CHAITANYAKUMAR C.M	MANVENDRA REDDY,
27	RSA-501/2008	AJAYKUMAR A.K.	RAVI B. PATIL
28	RSA-548/2008	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	RESPONDENT SERVED
29	RSA-563/2008	RAHUL R. ASTURE	AJAYKUMAR A.K
30	RSA-745/2008 C/W RSA-742/2008	LIYAQAT FAREED USTAD	K.M.GHATE
31	RSA-765/2008	AJAYKUMAR A.K.	SACHIN M. MAHAJAN
32	RSA-1040/2008	PRAKASH R.KULKARNI	AJAYKUMAR A.K
33	RSA-1072/2008	R.J.BHUSARE	S.B.HEBBALLI
34	RSA-1342/2008	R.J.BHUSARE	SANJAY KULKARNI
35	RSA-1352/2008	SHIVAKUMAR KALLOOR	SACHIN M. MAHAJAN
36	RSA-1435/2008	B.D.HANGARKI	G.B.YADAV
37	RSA-1514/2008 C/W RSA-1530/2008 RSA-1532/2008	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	RAVI B. PATIL
38	RSA-1636/2008	RATNA N.SHIVAYOGIMATH	RESPONDENT SERVED
39	RSA-2337/2008 C/W RSA-7224/2009	ASHOK PATIL	RESPONDENT SERVED

40	RSA-7018/2008	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	VILAS RAO MORE
41	RSA-7034/2008	SANJAY A PATIL	CHAITANYAKUMAR C.M.
42	RSA-7054/2008	SOMANATH REDDY	S.S.KUMMAN
43	RSA-7070/2008	G.G.CHAGASHETTI	RESPONDENT SERVED
44	RSA-7096/2008	AMARESH S. ROJA	ASHOK PATIL
45	RSA-7106/2008	J.AUGUSTIN	CHAITANYAKUMAR C.M.
46	RSA-7110/2008	R.S.SIDDAPURKAR	SHIVAKUMAR KALLOOR
47	RSA-7118/2008	NARESH V. KULKARNI	M.B.BIRADAR
48	RSA-7138/2008	UMESH V MAMADAPUR	HARSHAVARDHAN R MALIPATIL
49	RSA-7139/2008	SHIVAKUMAR KALLOOR	R.SBHARSHETTY
50	RSA-7002/2009	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	SANJEEV KUMAR C PATIL
51	RSA-7004/2009	B.D.HANGARKI	R.S.SIDDAPURKAR
52	RSA-7009/2009	HEMA L.K	AJAYKUMAR A.K
53	RSA-7012/2009	SHIVAKUMAR KALLOOR	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
54	RSA-7013/2009	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	B.D.HANGARKI
55	RSA-7015/2009	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	B.D.HANGARKI
56	RSA-7023/2009	R.A.PATIL	P.S.MALIPATIL
57	RSA-7037/2009 C/W RSA.CROB.101/2009	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	K.M.GHATE

58	RSA-7040/2009	R.S.SIDDAPURKAR	SACHIN M. MAHAJAN
59	RSA-7044/2009	SANJEEVKUMAR C PATIL	R.S.SIDDAPURKAR
60	RSA-7046/2009	R.S.SIDDAPURKAR	IQBAL AHMED KHAN
61	RSA-7050/2009	M.M.PATIL	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
62	RSA-7077/2009	CHAITANYAKUMAR C.M	HANUMANTH REDDY
63	RSA-7081/2009	CHAITANYAKUMAR C.M	G.S.BIRADAR
64	RSA-7089/2009	SANJAY A PATIL	PRAKASH YELI
65	RSA-7090/2009	MANVENDRA REDDY	RESPONDENT SERVED
66	RSA-7093/2009	G.S.BIRADAR	RESPONDENT SERVED
67	RSA-7094/2009	SANJEEVKUMAR PATIL	HARSHAVARDHAN R MALIPATIL
68	RSA-7108/2009	VEERANAGOUDA MALIPATIL	MOHAMMAD QADEER
69	RSA-7112/2009	SHIVAKUMAR KALLOOR	VENKATESH C. MALABADI
70	RSA-7126/2009	PRAKESH R. KULKARNI	AJAYKUMAR A.K
71	RSA-7127/2009	KRUPASAGAR PATIL	K.N.TIMMAPURI, J AUGUSTIN, SANJAY A PATIL
72	RSA-7128/2009	SACHIN MAHAJAN	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
73	RSA-7147/2009	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)	PARTY-IN-PERSON
74	RSA-7145/2009	B.D.HANGARKI	VIKRAM VIJAYAKUMAR
75	RSA-7148/2009	R.S.SIDDAPURKAR	NARESH V. KULKARNI
76	RSA-7150/2009	R.S.SIDDAPURKAR	SHIVAKUMAR KALLOOR
77	RSA-7154/2009	D.P.AMBEKAR	P.S.PATIL

78	RSA-7156/2009	G.G.CHAGASHETTI	P.S.MALIPATIL
79	RSA-7162/2009	SUNIL S RAO	P.G.YATNAL
80	RSA-7178/2009	PRAKASH YELI	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
81	RSA-7184/2009	SANJAY A PATIL	S.G.MATH
82	RSA-7188/2009	ARUNA M.REDDY	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
83	RSA-7191/2009	D.P.AMBEKAR	PRASHANT S.GOTUR
84	RSA-7193/2009	PRASHANTKUMAR S.GOTUR	VIRUPAKASHAPPA MALIPATIL
85	RSA-7195/2009 C/W RSA-7194/2009	J.AUGUSTIN	KRUPASAGAR PATIL
86	RSA-7198/2009	DIRAJKUMAR	GURURAJ RAO KAKKERI
87	RSA-7203/2009	LIYAQAT FAREED USTAD	S.M.CHANDRASHEKAR
88	RSA-7205/2009	N.S.DESHPANDE	AMEETKUMAR DESHPANDE (DESIGNATED AS SENIOR ADVOCATE)
89	RSA-7208/2009	UMESH V MAMADAPUR	M.G.BRUNGIMATH
90	RSA-7210/2009 C/W RSA-7211/2009	CHAITANYAKUMAR C.M	PRAKASH YELI
91	RSA-7214/2009 C/W RSA-7209/2009	B.D.HANGARKI	BASAVARAJ KAREDDY
92	RSA-7215/2009	FAISUDDIN ZARDI	HEMA L.K.
93	RSA-7216/2009	R.S.SIDDAPURKAR	K.M.GHATE
94	RSA-7220/2009	UMESH V MAMADAPUR	RATNA N. SHIVAYOGIMATH
95	RSA-7236/2009	R.S.SIDDAPURKAR	RESPONDENT SERVED
96	RSA-7247/2009	DHIRAJ KUMAR	GURURAJ RAO KAKKERI
97	RSA-7276/2009	R.S.SIDDAPURKAR	CHAITANYAKUMAR C.M.
98	RSA-7319/2009	G.G.CHAGASHETTI	SANJAY A. PATIL
99	RSA-7322/2009	SANJEEVKUMAR PATIL	VIKRAM VIJAYAKUMAR
100	RSA-7324/2009	B.D.HANGARKI	GOVERNMENT ADVOCATE

ADVANCE LIST HIGH COURT OF KARNATAKA KALABURAGI BENCH KALABURAGI			
MFA (MVC-DB) MATTERS - FOR FINAL HEARING			
SL. NO.	CASE NO.& YEAR	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1	201007/2014 C/W 201006/2014	SHIVANAND PATIL	C.S.KALABURGI
2	201337/2014 C/W 201339/2014	SHIVANAND PATIL	RATNA N. SHIVAYOGIMATH FOR R4
3	202011/2011 C/W 200281/2014	BABU H. METAGUDDA	C.S.KALBURGI FOR R2
4	202070/2014	PREETI PATIL MELKUNDI	SHIVANAND PATIL FOR R1 TO 4
5	201552/2015 C/W CROB. 200015/2016	UDAY P HONGUNTIKAR	BASAVARAJ KAREDDY FOR R1
6	200972/2016	S.R.NEMIGOUDA	S.S.ASPALLI, TAKE NOTICE - R2
7	201548/2016	S.S.SAJJANSHETTI	PREETI PATIL MELKUNDI, FOR PROPOSED R3
8	201650/2016	S.S.ASPALLI	S.V.BIRADAR, FOR R2 TO R6
9	201710/2016 C/W 201660/2016	S.V.BIRADAR	UDAY P. HONGUNTIKAR FOR R2
10	201685/2016	B H METAGUDDA	PREETI PATIL FOR R2
11	200794/2016 C/W 201869/2016	SANJAY M JOSHI	SANJEEVKUMAR C PATIL
12	200267/2017	S.V.BIRADAR	BIRADAR VIRANAGOUDA FOR R1
13	200981/2017 C/W200359/2017 200360/2017 200982/2017	RATNA N. SHOVAYOGIMATH	PREETI PATIL MELKUNDI, FORR2
14	201468/2017	UDAY P HONGUNTIKAR	SANTOSH BIRADAR FOR R1 & 2
15	201361/2017 201362/2017 201360/2017	B.H.METAGUDDA	C.S.KALBURGI FOR R2
16	202300/2017	I.R.BIRADAR	D.P.AMBEKAR FOR R1
17	201789/2017	VINAYAK APTE	CHAITANYAKUMAR C.M. FOR R1
18	201063/2017 C/W CROB.200059/17	PREETI PATIL MELKUNDI	RAVI B. PATIL FOR R1 TO R4
19	201528/2017	B.H.METAGUDDA	RAGHOJI ANKALKAR FOR R1
20	200773/2017	KOUJALAGI C.L.	MANVENDRA REDDY FOR R2
21	200617/2017	B.H.METAGUDDA	MANVENDRA REDDY FOR R2

22	201551/2017	SANTOSH BIRADAR	J. AUGUSTIN FOR R2
23	200229/2018	H.R.MALIPATIL	MANVENDRA REDDY FOR R2
24	200303/2018	SHIVANAND PATIL	KRUPA SAGAR PATIL, FOR R1 TO R5
25	200577/2018	B.H.METAGUDDA	SANGEETA BHADRASHETTI FOR R2
26	200601/2018	KOUJALAGI C.L.	C.S.KALABURGI, FOR R2
27	200776/2018	SUBHASH MALLAPUR	SHARADAR PATIL, FOR R1 & 2
28	201022/2018	B.M.KINIKERI & SANJEEV PATIL	SUBHASH MALLAPUR FOR R2
29	201547/2018	PREETI PATIL MELKUNDI	B.H.METAGUDDA FOR R1, 6 & 7
30	201710/2018	KOUJALAGI C.L.	SANJAY M. JOSHI FOR R2
31	201994/2018	MANVENDRA REDDY SHARANABASAPPA M. PATIL	NAGARAJ PATIL FOR R1
32	202008/2018		VENKATESH C. MALLABADI
33	202240/2018 (DD FILE) CROB.200013/2019	MAHANTESH PATIL	K.A.KALBURGI FOR R4 & 5
34	202326/2018	B M KINIKERI	JAGADEESH KUMAR A
35	202184/2018 C/W 202485, 202483/ 2018	BAPUGOUDA SIDDAPPA	UDAY P HONGUNTIKAR
36	201664/2018, 201666/2018	KOUJALAGI C.L.	S B PANDIT FOR R1
37	201447/2018	H R MALIPATIL	ANURADHA M DESAI FOR R2
38	201319/2018	MANVENDRA REDDY	H R MALIPATIL
39	200909/2018	S V BIRADAR	
40	200436/2018	SANGEETA BHADRASHETTI	B R MATH FOR R1
41	200313/2018	C S KALBURGI	MOHD KHADER KHAN
42	200516/2019	ANITA M. REDDY	S.S.ASPALLI
43	200737/2019	NAGARAJ PATIL	SANGEETA BHADRASHETTI
44	200744/2019	C.S.KALBURGI	SANGANABASAVA B. PATIL
45	200945/2019	SANGEETA BHADRASHETTI	G.B.YADA FOR R2
46	200326/2020	PATIL SHANTABAI	
47	200638/2020	PREETI PATIL MELKUNDI	
48	200718/2020	NAGARAJ PATIL	

ADVANCE LIST				
HIGH COURT OF KARNATAKA KALABURAGI BENCH KALABURAGI				
MFA (MVC-SJ) MATTERS - FOR FINAL HEARING				
SL. NO.	CASE NO.	YEAR	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1	32073	2013	SUMITRA H.	S.V.BIRADAR FOR R1 & R2
2	30205	2013	SANGEETA BHADRASHETTI	VIKRAM VIJAYKUMAR FOR R1
3	30240 C/W 30241, 30242, 30243, 30334	2013	PREETI PATIL	B.R. MATH FOR R1
4	30253	2013	SANGEETA BHADRASHETTI	VENKATESH G.
5	30448	2013	ASHOK R. KALYANSHETTY	S.V.BIRADAR
6	30748	2013	KOUJALAGI C.L.	J. AUGUSTIN
7	31087	2013	B.S.NASI	C.S.KALBURGI
8	31359	2013	ASHOK R. KALYANSHETTY	MANVENDRA REDDY
9	31304	2013	MALLIKARJUN SAHUKAR	SUMITRA H.
10	31343 C/W 201979/2014	2013	S.S.MAMADAPUR	SUBHASH MALLAPUR
11	31620	2013	PREETI PATIL	B.R.MATH
12	31832	2013	SUDARSHAN M	B.R.MATH
13	32140	2013	SUMITRA H	B H METAGUDDA
14	32743	2013	C S KALBURGI	B R MATH FOR R1 TO R3
15	32796	2013	S.S.ASPALLI	A.S.RAWOOR
16	32990	2013	S V BIRADAR	SANGEETA BHADRASHETTI FOR R2
17	33059	2013	BAPUGOUDA SIDDAPPA	S V BIRADAR FOR R1
18	33088	2013	B R MATH	SANJAY M JOSHI FOR R6
19	33089	2013	B R MATH	SANGEETA BHADRASHETTI FOR R2
20	31467, 31713, 200604/17, 201730/17	2013	SANGEETA BHADRASHETTI	C S KALBURGI FOR R1
21	31849 C/W 30203	2013	KHADME UMESH	MANVENDRA REDDY FOR R3
22	32813, 32332/12, 31333/12, 31213/13 & 200042/14	2013	VEERANGOUDA BIRADAR	MANVENDRA REDDY FOR R2
23	31032	2013	S S ASPALLI	B H METAGUDDA FOR R1
24	31044	2013	B R MATH	M A KHAKANDKI

25	31085	2013	SHIVAKUMAR KALLOOR	ANURADHA M FOR FOR R4
26	31135 C/W 31059	2013	MALLANNA REDDY	S V BIRADAR
27	31144	2013	SANGEETA BHADRASHETTI	S.H.MANUR
28	31197	2013	RAHUL R ASTURE	MANURE ASHOK KUMAR
29	31359	2013	S S MAMADAPUR	MANVENDRA REDDY FOR R2
30	31360 C/W 200227/2014	2013	BASAVARAJ R MATH	G G CHAGSHETTI FOR R1
31	31367 C/W 31368	2013	BASAVARAJ R MATH	SANJAY M JOSHI FOR R3
32	31489 C/W 201741/14	2013	SANTOSH BIRADAR	SANTOSH R BELAMGI
33	31531	2013	SANJEEV KUMAR C PATIL	SHIVANAND PATIL FOR R2
34	31618	2013	C S KALBURGI	B R MATH FOR R1
35	31655	2013	SUDARSHAN M	B K HIREMATH FOR R1 TO R4
36	31975 C/W 31807	2013	S B PATIL	SUMITRA H FOR R2
37	32080 C/W 32081	2013	B R MATH	SUBHASH MALLAPUR FOR R2
38	32234	2013	B NOOR ILYAS	MANVENDRA REDDY FOR R3
39	32237 (DD FILE 30718/11 K/B)	2013	R Y DESHMUKH	SANGEETA BHADRASHETTI FOR R2
40	32237 (DD FILE 30718/11 K/B)	2013	R Y DESHMUKH	SANGEETA BHADRASHETTI
41	32241 C/W CROB 200071/14	2013	SANGEETA BHADRASHETTI	B R MATH FOR R1
42	32838	2013	BABU H. METAGUDDA	S.H.MANUR
43	32493	2013	SANDEEP PATIL	SANJAY M. JOSHI
44	32546	2013	UMESH V MAMADAPUR	ANURADHA M DESAI FOR R3
45	32579	2013	B K HIREMATH	C S KALBURGI FOR R3
46	32617	2013	S V BIRADAR	S S ASPALLI FOR R2
47	32665 C/W 31349	2013	B H METAGUDDA	SUDARSHAN M FOR R2
48	32744	2013	C S KALBURGI	RATNA N SHIVAYOGIMATH

49	MFA 32745	2013	C S KALBURGI	RATNA N SHIVAYOGIMATH
50	MFA 32779	2013	B R MATH	SUDHEER SINGH R VIJAPUR FOR R2
51	32813 C/W 31332/12 31333/12, 31213/12 200042/14 (DD FILES K/B)	2013	BIRADAR VIRANAGOUDA	MANVENDRA REDDY FOR R2
52	32863	2013	SANGEETA BHADRASHETTI	
53	32886 CW 32871	2013	MANVENDRA REDDY	AMARESH S RAWOOR
54	32939 C/W 32885	2013	SHARADA PATIL	ANURADHA M. DESAI
55	32973, 32974,32975	2013	S V BIRADAR	M A KHAKANDKI
56	33095	2013	S V BIRADAR	S B PATIL FOR R1
57	33096	2013	B R MATH	RESPONDENT SD
58	CROB 1559	2013	H R MALIPATIL	SHIVANAND PATIL
59	CROB.1542 C/W RP 200063/15	2013	S.S.SAJJANSHETTI	C.S.KALBURGI
60	200198	2014	J AUGUSTIN	NEEVA M CHIMKOD
61	200121	2014	S S ASPALLI	B H METAGUDDA FOR R1
62	200254	2014	NEEVA M. CHIMKOD	
63	200307 C/W 200034	2014	BABU H. METAGUDDA	PREETI PATIL FOR R2
64	200333	2014	PASHANT S. KUMMAN	
65	200334	2014	B.S.NASI	SHIVANANDPATIL TAKES NOTICE FOR R2
66	200366, 200365	2014	B R MATH	SANJAY M JOSHI FOR R2 J AUGUSTIN FOR R1
67	200395	2014	S S ASPALLI	B H METAGUDDA
68	201185	2014	BASAVARAJ R MATH	C S KALBURGI FOR R2
69	200672, 200673,201484, 201485 & 201486	2014	PREETI PATIL	B ALI MOHAMMED
70	201350	2014	S.S.MAMADAPUR	SHIVANAND PATIL FOR R3
71	201567 C/W 200029/2015	2014	UDAY P. HONGUNTIKAR	R1 & R2 SERVED

72	201581	2014	SHARANABASAPPA K. BABSHETTY	B.M.KINIKERI FOR R1
73	201634	2014	S.S.MAMADAPUR	SANGANAGOUDA V. BIRADAR FOR R1
74	201978	2014	H.R.MALIPATIL	SUDARSHAN M FOR R2
75	201983	2014	B.R.MATH	S.S.ASPALLI FOR R2
76	200649	2014	RATNA SHIVAYOGIMATH	PREETI PATIL
77	200754	2014	B R MATH	MANVENDRA REDDY
78	200785, CROB 200036/16	2014	SUMITRA H	B R MATH FOR R1
79	200333	2015	C.S.KALBURGI	
80	200114 C/W 200578/16	2015	VIRANAGOUDA MALIPATIL	NAGARAJ PATIL
81	200496 C/W 200365	2015	KADME UMESH	MANVENDRA REDDY
82	200103	2015	A.M. BIRADAR	GOURISH S. KHASHAMPUR
83	200419	2015	S.S.ASPALLI	BABU H. MATAGUDDA
84	200510	2014	S.S.SAJJANSHETTI	SANJAY M. JOSHI TAKES NOTIE FOR R3
85	200831	2014	MANVENDRA REDDY	SANTOSH BIRADAR FOR C/R-1
86	200915	2014	UDAY P. HONGUNTIKAR	H.R.MALIPATIL FOR R1
87	201485	2014	SANJEEV PATIL	R1 SERVED
88	201708	2014	S.S.ASPALLI	G.B.YADAV FOR R1
89	201805	2014	SUBHASH MALLAPUR	BASAVARAJ R. MATH
90	201838	2014	SANGANAGOUDA V. BIRADAR	SANGEETA BHADRASHETTY FOR R2
91	201227	2014	SANDEEP PATIL	SUBHASH MALLAPUR TAKE NOTICE FOR R2
92	201271	2014	SANGANAGOUDA V. BIRADAR	PREETI PATIL FOR R2
93	201414	2014	SANJAY M. JOSHI	BABU H. MATAGUDDA FOR R1
94	201419	2014	S.S.MAMADAPUR	RAHUL R. ASTURE FOR R3
95	201456	2014	RAHUL R ASTURE	SANTOSH BIRADAR FOR R2
96	202068	2014	S.R.NEMAGOUDA	S.S.ASPALLI FOR R2
97	202069	2014	SANGANABASAVA B. PATIL	SUDARSHAN M FOR R2

98	202098	2014	S.H. MANUR	SANJAY M. JOSHI FOR R2
99	CROB.200041 C/W MFA 31372/13	2015	S.H. MANUR	C.S.KALBURGI
100	201097	2015	BABU H. METAGUDDA	MANVENDRA REDDY
101	200012	2015	J. AUGUSTIN	
102	200041	2015	S.S.ASPALLI	SANTOSH BIRADAR
103	201949	2015	S.J.TUPPAD	SUDHEER SINGH R VIJAPUR
104	200124	2015	PREETI PATIL	B.H.METAGUDDA